## GOVERNMENT OF INDIA AGRICULTURE LOK SABHA

UNSTARRED QUESTION NO:2014 ANSWERED ON:17.12.2013 CROP INSURANCE SCHEMES

Antony Shri Anto; Azad Shri Kirti (Jha); Jawale Shri Haribhau Madhav; Mani Shri Jose K.; Shekhar Shri Neeraj; Singh Shri Ganesh; Singh Shri Yashvir

## Will the Minister of AGRICULTURE be pleased to state:

- (a) the total number of farmers benefited under crop insurance scheme and weather based crop insurance scheme in the country, State-wise including Bihar, Maharashtra, Kerala and Madhya Pradesh;
- (b) whether the Government has conducted any review to compensate the loss in several States in regard to these insurance schemes:
- (c) if so, the details thereof along with the Reference Weather Stations set up in various States including Maharashtra to measure weather data:
- (d) the names of the States which have sent proposals for compensation of loss under these insurance schemes;
- (e) the details of the claim amount distributed by the Government to the beneficiaries during each of the last three years and the current year, State-wise;
- (f) whether the Government is aware of large scale bogus and ineligible beneficiaries reported under these schemes; and
- (g) if so, the details thereof along with the action taken by the Government thereon?

## **Answer**

## MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND FOOD PROCESSING INDUSTRIES (SHRI TARIQ ANWAR)

- (a) : Details of total number of farmers benefited under crop insurance schemes including Bihar, Maharashtra, Kerala and Madhya Pradesh are given in Annexure-I.
- (b) to (d): Claims under National Agricultural Insurance Scheme (NAIS)/Modified NAIS (MNAIS) and Weather Based Crop Insurance Scheme (WBCIS) are worked out and paid/settled by the concerned insurance companies and not by the Central/State Government as per the provisions of the respective scheme. Under yield based schemes namely NAIS/MNAIS, claims are assessed on the basis of actual yield data furnished by the respective State Government based on the requisite number of Crop Cutting Experiments (CCEs). Under WBCIS, claims are worked out on the basis of weather parameters and triggers thereon and data recorded by weather stations notified by the State Government.

As per provisions of the WBCIS, claims are worked out and settled based on the data of Weather Stations. These weather Stations are notified by the concerned State Government at the time of notification of the scheme. State-wise list of Automatic Weather Stations / Rain Gauges which are used as Reference Weather Stations in WBCIS implementing States is at Annexure-II.

- (e): Details are given in Annexure-III.
- (f) & (g): Only 2 such complaints have so far been received which include one from Rajasthan against ICICI-Lombard under WBCIS and recently another from Bihar against AIC under NAIS. Government of Rajasthan has been requested to enquire into the complaints. Based on outcome of the inquiry conducted for Rajasthan complaint, this Department has asked the State Government and ICICI-Lombard to fix the responsibility of the persons for insuring 381 farmers who are not aware about insurance of their crops during Rabi 2010-11 season and also to return the Government amount of premium collected.